

RAJASTHAN HIGH COURT, JODHPUR

COMMITTEE FOR SERVICE CONDITIONS OF DISTRICT JUDICIARY

No. : CSCDJ/Nodal Officer/2025/01

Date : 04/04/2025

NOTICE

Hon'ble the Supreme Court has been pleased to direct vide orders dated 04/01/2024 and 21/01/2025 in Writ Petition (Civil) 643/2015, All India Judges Association Vs. Union of India & Ors. for appointment of Nodal Officer to assist the Committee and day-to-day redressal of the grievances of Judicial Officers (Serving as well as retired and Family Pensioners thereof) with regard to implementation of the recommendation of the 'SNJPC' (Second National Judicial Pay Commission) as approved by Hon'ble the Supreme Court.

Hon'ble the Chief Justice has been pleased to appoint undersigned as nodal officer vide order No. CONF/H CJ/COMMITTEE/2025/17 Dated 17/03/25, with immediate effect.

Therefore, all concerned are informed that they may send their individual grievances, if any, for redressal with regard to implementation of SNJPC recommendations as approved by Hon'ble Supreme Court through e-mail (cscdj-rhc@hcraj.nic.in) to the undersigned or contact on mobile numbers 93589-00212/94147-74999.

MAHENDRA SINGH-II



NODAL OFFICER FOR CSCDJ